

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA

UNSTARRED QUESTION No. 1355

TO BE ANSWERED ON MONDAY, JULY 1, 2019/ASHADHA 10, 1941 (SAKA)

FINANCE MINISTERS' MEETING

1355. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of FINANCE be pleased to state:

- (a) whether the meeting of the State Finance Ministers with Finance Minister has taken place recently in Delhi and if so, the details thereof;
- (b) whether it is true that the Government GST council is not taking into account the problems being faced by the States in the implementation of GST;
- (c) if so, the details thereof;
- (d) whether it is also a fact that GST council is fixing the agenda of the meeting unilaterally without consulting the States' agenda and if so, the details thereof; and
- (e) the steps being taken by the Government to advise GST Council to consider the problems of the States for better implementation?

ANSWER

MINISTER OF FINANCE (Ms. NIRMALA SITHARAMAN)

(a) Yes Sir. The 35th meeting of the Goods and Services Tax (GST) Council was held on 21.06.2019 in New Delhi.

(b) and (c) No Sir. All matters relating to Centre and States are discussed in the GST Council meetings where the Union Finance Minister, Minister of State (Finance) and the State Finance Minister of all States or any other Minister nominated by the State Government are members.

(d) and (e) No Sir. The agenda of the GST Council meetings is finalized on the basis of inputs from multiple stakeholders, including the proposals made by the Central and State Governments. Besides, the agenda is also based on the recommendations made by different Committees such as Law Committee, Fitment Committee etc. and Group of Ministers (GoM) constituted by the GST Council for specific purpose wherein the representatives of the Centre as well as the State Governments are members.
